

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item **6**

CA 452/2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.08.2022**

NAME OF THE PARTIES: - **Union of India**

Vs.

**INFRASTRUCTURE LEASING AND
FINANCIAL SERVICES LTD. & ORS.**

Appearance (via video-conference):

For the Applicant : Mr. Pradip Sancheti, Senior Advocate, Mr.
Manmeet Singh, Ms. Shatakshi Tripthai

For the Union of India : Adv Aditya Sikka

For the Respondent : None present

Rule 11 of NCLT, 241- 242 of the Companies Act, 2013

ORDER

Ld. Counsel appearing for the Union of India seeks time to file affidavit in reply. Let the same be filed within a period of two weeks. Copy of the same may also be given to the other side well in advance. List this matter on Board on 07.10.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)